

**PUNJAB VIDHAN SABHA**

***LIST OF BUSINESS***

**WEDNESDAY, THE 3<sup>RD</sup> MARCH, 2021**

**AT 10.00 A.M.**

**I. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

**II. CALLING ATTENTION NOTICE**

**SARDAR NAZAR SINGH MANSHAHIA, MLA:-** to draw the attention of the Minister for Transport towards construction of a Modern Bus Stand in District Mansa.

**(No. 18)**

**III. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE**

- i) **THE SPEAKER** to present the First Report of the Business Advisory Committee.
- ii) **A MEMBER OF THE COMMITTEE** to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

**IV. PAPERS TO BE RE-LAID/LAID ON THE TABLE**

1. **A MINISTER to re-lay on the Table the Punjab Goods and Services Tax Rules, 2017, as required under Section 166 of the Punjab Goods and Services Tax Act, 2017.**
2. **A MINISTER to lay on the Table the Punjab Slum Dwellers (Proprietary Rights) Rule, 2020, as required under Section 15(2) of the Punjab Slum Dwellers (Proprietary Rights) Act, 2020.**
3. **A MINISTER to lay on the Table the Notification No. 17/05/2016-5hg2/PF116 Dated. 27.1.2021 regarding the Real Estate Regulatory Authority Act, 2016, as required under Section 86(2) of the Real Estate (Regulation and Development) Act, 2016.**
4. **A MINISTER to lay on the Table the Annual Statement of Accounts of Bathinda Development Authority for the year 2017-18 and 2018-19, as required under Section 53(5) of the Punjab Regional and Town Planning & Development Act, 1995.**
5. **A MINISTER to lay on the Table the 41<sup>st</sup> Annual Report of Punjab Information & Communication Technology Corporation Ltd for the year 2016-17, as required under Section 619-A of the Companies Act, 1956.**

*Shaw*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

6. **A MINISTER to lay on the Table the 19<sup>th</sup> Annual Report of Punjab State Bus Stand Management Company Limited (PUNBUS) for the year 2013-14, as required under Section 619-A of the Companies Act, 1956.**
7. **A MINISTER to lay on the Table the 15<sup>th</sup> Annual Report and Accounts of Amritsar Hotel Limited for the year 2017-18, as required under Section 619-A of the Companies Act, 1956.**
8. **A MINISTER to lay on the Table the Annual Report of Punjab Urban Planning & Development Authority for the year 2017-18, as required under Section 54(2) of the Punjab Regional and Town Planning & Development Act, 1995.**
9. **A MINISTER to lay on the Table the Annual Report of Greater Mohali Area Development Authority for the year 2017-18, as required under Section 54(2) of the Punjab Regional and Town Planning & Development Act, 1995.**
10. **A MINISTER to lay on the Table the Annual Reports of the Jalandhar Development Authority for the years 2017-18 and 2018-19, as required under Section 54(2) of the Punjab Regional and Town Planning & Development Act, 1995.**
11. **A MINISTER to lay on the Table the Annual Report of the Real Estate Regulatory Authority Punjab for the year 2019-20, as required under Section 78(2) of the Real Estate (Regulation and Development) Act, 2016.**

**V. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS**

**FURTHER** consideration of the following motion moved by Dr. Raj Kumar Verka, MLA and seconded by Sardar Harminder Singh Gill, MLA on the 2<sup>nd</sup> March, 2021:-

"That an Address be presented to the Governor in the following terms:-

"That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 1<sup>st</sup> March, 2021."

**CHANDIGARH:  
THE 2<sup>ND</sup> MARCH, 2021**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**

CHANDIGARH  
2021-03-02 11:00:00  
SECRETARY